

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 26th May, 2023

No. HC. VII-17/2023/4781/A. In exercise of the power conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules 2003 and in accordance with the Govt. Notification No. FPC.10/97/Part-I/231 dated 11.06.2003, the Gauhati High Court is pleased to approve financial up-gradation of the following District & Sessions Judge of the Assam Judicial Service to the post of Selection Grade District & Sessions Judge in the scale of pay plus other allowances as admissible under the Rules with effect from date shown against his name :-

Sl No.	Name of the officer	Financial up-gradation shall take place
1.	Shri Abu Saleh Badrudduza Laskar, District & Sessions Judge, Charaideo	w.e.f.10.08.2022

By Order,
Sd/- Romen Baruah,
REGISTRAR (VIGILANCE)

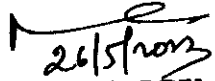
Memo No. HC.VII-17/2023/4782-4797 /A. Dated 26.05.2023

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.



2. The Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati.
4. The District and Sessions Judge, _____
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
7. The Presiding officer, Industrial Tribunal, Guwahati/Dibrugarh/ Silchar.
8. The Presiding officer, Labour Court, Guwahati/Dibrugarh.
9. Shri Abu Saleh Badrudduza Laskar, District & Sessions Judge, Charaideo,
10. The Joint Registrar (_____), Gauhati High Court, Guwahati,
11. The Deputy Registrar (_____), Gauhati High Court, Guwahati,
12. The Private Secretary to Hon'ble Mr. Justice / Mrs. Justice _____ Gauhati High Court, Guwahati,
13. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati,
14. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website,
15. The C.A. to Registrar General / Registrar (Admn.) / Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati,
16. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI